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Title: Need to include Kehtauri, Bhuiyan, Ghatwal, Bhuiyan-Ghatwal, Periyar and Kadar communities of Santhal Pargana, Jharkhand in the list of Scheduled Tribes.

SHRI NISHIKANT DUBEY (GODDA): I refer the matter raised under Rule 377 on 23.11.2010 regarding inclusion of Khetauri, Bhuiyan, Ghatwal, Bhuiyan-Ghatwal, Periyar and Kadar communities of Santhal Pargana in Jharkhand in the list of Scheduled Tribes.

Further, these communities are included in the Scheduled Tribe Category in Records of Rights-1872, Santhal Pargana Enquiry Committee-1937, Santhal Pargana Gazetteer-1938 and Census of India-1941.

TRI Ranchi in the year 1986 vide letter No. 136 dated 7.5.1986 already showed its clear intention to include these communities in the list of Scheduled Tribes. Not only this, Hon'ble High Court, Jharkhand had also issued orders for inclusion of these communities in the list of Scheduled Tribes.

Thus, without going into any further legal formalities etc., it is necessary that these communities be included in the list of Scheduled Tribes immediately.